RAJASTHAN HIGH COURT, JODHPUR NOTIFICATION

No.: 04/E.V./2024

Date: 16-04-2024

The District & Sessions Judges are authorized to declare public holiday on 19.04.2024 or 26.04.2024 (as the case may be) on the day of polling for Lok Sabha Election,2024 in the respective areas of their Judgeship. Further they are authorized to declare holiday on the day of re-poll if ordered, for the area of re-poll.

(Yudhisthir Sharma) REGISTRAR (ADMN.)

No. Gen/XII/06/1996/ 6.58

Date: 16-04-2024

Copy to the following for information & necessary action :-

- 01. Secretary, Department of Law & Justice, Government of India, New Delhi.
- 02. Secretary to the Government, Department of General Administration, Jaipur.
- 03. Secretary to the Government, Department of Finance (Margopay), Jaipur.
- 04. Secretary General, Supreme Court of India, New Delhi.
- 05. Registrar General, All the High Courts.
- 06. Principal Secretary to Government, Law Department-Cum-Legal remembrance, Rajasthan, Jaipur.
- 07. Secretary to the Government, Home Department, Jaipur.
- 08. Accountant General, Rajasthan, Jaipur.
- 09. Superintendent, Government Central Press, Jaipur for publication in the next Rajasthan Rajpatra Edition.
- 10. All Registrars/O.S.D., Rajasthan High Court, Jodhpur/Bench, Jodhpur
- 11. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
- 12. Director, Rajasthan State Judicial Academy, Jodhpur.
- 13. Chief Accounts Officer, Rajasthan High Court, Jodhpur.
- 14. All the District & Sessions Judges with the directions to circulate the same amongst all the courts of their Judgeship
- 15. All Sr. Deputy Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
- 16. All Assistant Registrar/Court Officer/ Sr. Librarian, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
- 17. P.S. to Hon'ble Mr. Justice.....
- 18. All Assistant Account Officer/ All Administrative Officer (Judl.), Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
- 19. Advocate General, Rajasthan, Jaipur.
- 20. All Additional Advocate General, Jaipur/ Jodhpur.
- 21. The Government Advocate, Rajasthan, Jaipur/ Jodhpur.
- 22. Registrar, Central Administrative Tribunal, Jodhpur.
- 23. Secretary, Bar Council of Rajasthan, Jodhpur.
- 24. President, Rajasthan High Court Advocate's Association, Jodhpur/Jaipur.
- 25. President, Rajasthan High Court Bar Association, Bani Park, Jaipur.
- 26. President, Rajasthan High Court Lawyer's Association, Jodhpur.

REGISTRAR (ADMN.)